

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 91/2025/EZ

In The Matter of:

Sibnath Chakraborty

... APPLICANT

VERSUS

State of West Bengal & Ors.

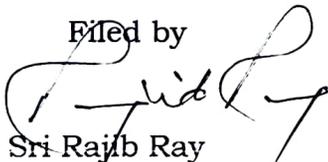
... RESPONDENT(S)

REPORT OF THE FACT-FINDING COMMITTEE IN THE FORM OF AFFIDAVIT
ON BEHALF OF THE RESPONDENT NUMBER 05, DISTRICT MAGISTRATE &
COLLECTOR, HOWRAH.

INDEX

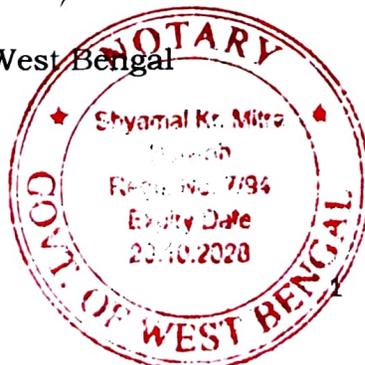
SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-5
2.	Photocopy of the Report of the Fact-Finding Committee along with Annexures	'R-1'	6-43

Filed by



Sri Rajib Ray
Advocate

For the State of West Bengal



10 SEP 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 52/2025/EZ

In The Matter of:

Sibnath Chakraborty

... APPLICANT

VERSUS

State of West Bengal & Ors.

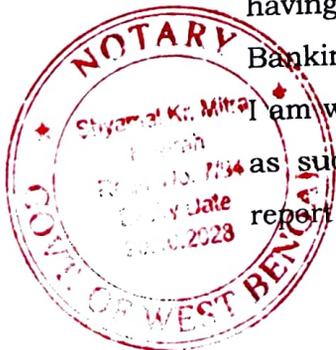
... RESPONDENT(S)

Sl. No. I-315/2025

REPORT OF THE FACT-FINDING COMMITTEE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

I, Deepap Priya, D/o Sri I. Palraj, by faith- Hindu, by occupation-service, presently posted as District Magistrate & Collector, Howrah, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, do hereby solemnly affirm and declare as follows: -

1. That, I am working as District Magistrate & Collector, Howrah district, having my office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this fact-finding report in the form of affidavit.



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2. That this report of the Fact-Finding Committee in the form of affidavit is filed in compliance to the Solemn Order dated 07.08.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That the Hon'ble Tribunal in paragraph 20 of the Solemn Order dated 07.08.2025 (hereinafter referred to as the said Solemn Order) has been pleased to constitute a Fact-Finding Committee comprising of the following members: -
 - (i) District Magistrate & Collector, Howrah or his representative not below the rank of Additional District Magistrate (ADM).
 - (ii) Howrah Municipal Corporation, through its Municipal Commissioner or his representative, and
 - (iii) Senior Scientist, West Bengal Pollution Control Board,

That in paragraphs 21 and 22 of the said Solemn Order the Hon'ble Tribunal has been pleased also to interalia direct the Committee to visit the site in question and submit a Fact-Finding Report with regard to the allegations as stated in the Original Application and the District Magistrate Howrah shall be the Nodal office for all logistic purposes and for filing the Fact-Finding Report on affidavit.

4. That in pursuance to the Solemn Order dated 07.08.2025, passed by the Hon'ble Tribunal, accordingly Committee has been constituted comprising of the following members:
 - (i) Sri Azar Zia, ADM (LR) & D. L. & L. R. O, Howrah,
 - (ii) Sri Bimalendu Mal, Environmental Engineer, WBPCB, Howrah Regional office,
 - (iii) Sri Manas Das, Secretary, Howrah Municipal Corporation.

The Committee inspected the site in question on 25.08.2025 and made the following observations.

- (a) The site in question is an alleged pond located at 253, Sarat Chatterjee Road, P.S. Chatterjee Hat, Shibpur, Howrah. The



site is bordered by residential buildings on three sides. An open drain runs along the fourth side.

- (b) The area was found to be densely covered with wild vegetation and hydrophytes, making it difficult to ascertain the presence of water or the exact dimensions of the water body.
- (c) Significant solid waste dumping was observed along the roadside edge of the alleged pond. A local resident informed the Committee that both nearby residents and external parties use the area for waste disposal.
- (d) A domestic waste outlet was identified, through which effluents may be flowing into the area.
- (e) A second pond was found in the vicinity, also filled with wild vegetation and solid waste, indicating a broader issue of poor waste management in the area.

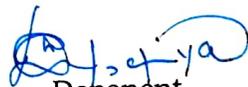
Photocopy of the Inspection Report of the Fact-Finding Committee along with coloured photographs and annexures are collectively annexed herewith and marked with the letter 'R-1'.

5. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Advocate

For the State of West Bengal


Deponent

District Magistrate
&
Collector, Howrah




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VERIFICATION

Verified at Kolkata by the deponent above named on this the day of September, 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 4, are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Advocate
For the State of West Bengal

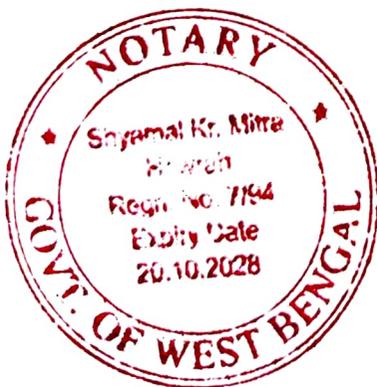

Deponent

District Magistrate
&
Collector, Howrah

SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION



SHYAMAL KR. MITRA
NOTARY HOWRAH




10 SEP 2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA**

Original Application No. 91/2025/EZ

In the matter of:

Sibnath Chakraborty

... Applicant

- versus -

State of West Bengal & Ors.

... Respondents

REPORT OF THE FACT-FINDING COMMITTEE

Constituted by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, Vide Order dated August 7, 2025

1. INTRODUCTION AND CONSTITUTION OF THE COMMITTEE

In compliance with the solemn directions of the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata, vide order dated August 7, 2025, in the aforementioned matter, a fact-finding committee was constituted to investigate allegations concerning the filling of a pond.

The Committee comprises the following members:

- **Shri Azar Zia**, Additional District Magistrate (L & LR), Howrah
- **Smt. Bimalendu Mal**, Environmental Engineer, WBPCB, Howrah Regional Office, West Bengal Pollution Control Board
- **Shri Manas Das**, Secretary, Howrah Municipal Corporation

2. INSPECTION DETAILS

An on-site inspection was conducted by the Committee on August 25, 2025, at 12:00 PM. The inspection was facilitated by the presence of the following officials from the respective departments:



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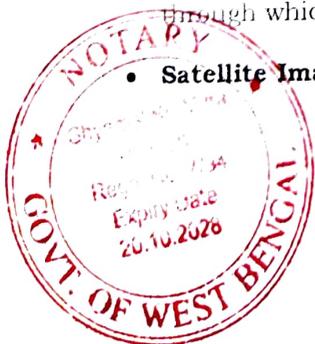
- ✕ -

- Shri Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah
- Shri Kanchan De, Associate Officer, Environment Section, District Administration, Howrah
- Shri Chamak Mazumder, District Fishery Officer (Normal), Howrah
- Smt. Mousumi Ghosh, Assistant Fishery Officer, Howrah
- Shri Animesh Kumar Ghosh, Officer in Charge, Town Survey Unit, Howrah
- Shri Bidur Roy, Assistant Engineer (Survey), Howrah Municipal Corporation
- Shri Tanmoy Ruidas, Revenue Inspector attached to the office of the Town Survey Unit, Howrah

3. FINDINGS OF THE INSPECTION

The site in question is an alleged pond located at 253, Sarat Chatterjee Road, P.S. Chatterjee Hat, Shibpur, Howrah. The Committee's key findings are as follows:

- **Location and Surroundings:** The site is bordered by residential buildings on three sides. An open drain runs along the fourth side. The plot information details are annexed as **Annexure 'A-1'**.
- **Vegetation and Water Presence:** The area was found to be densely covered with wild vegetation and hydrophytes, making it difficult to ascertain the presence of water or the exact dimensions of the water body.
- **Solid Waste Dumping:** Significant solid waste dumping was observed along the roadside edge of the alleged pond. A local resident informed the Committee that both nearby residents and external parties use the area for waste disposal.
- **Domestic Effluent Discharge:** A domestic waste outlet was identified, through which effluents may be flowing into the area.
- **Satellite Imagery Analysis:** Satellite imagery, annexed as **Annexure 'A-2'**,



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shows that the water body has remained intact in its general area and dimensions since at least 2011. There is no visible evidence of a large-scale, deliberate filling of the water body over the past 14 years. However, the intermittent presence of vegetation is noted.

4. RECOMMENDATIONS AND PROPOSED ACTIONS

Based on the inspection and findings, the Committee recommends that the following authorities may take immediate and necessary action under the relevant provisions of the law:

1. **Howrah Municipal Corporation (HMC):**

- o Initiate action under the extant Laws and byelaws to address nuisances, pollution, and the improper maintenance or filling of ponds.

2. **Town Survey Unit, Howrah:**

- o Take action under the relevant provisions of the West Bengal Land Reforms Act, 1955, to address unauthorized conversion or filling of water bodies.

3. **Commissioner, Howrah Municipal Corporation (as Competent Authority):**

- o Impose Sections 5 and 17A of the West Bengal Inland Fisheries Act, 1984, which prohibit the discharge of polluting substances and the unauthorized conversion of water areas for purposes other than aquaculture.

The Committee notes that the Assistant Director of Fisheries, Howrah, has already requested HMC to take necessary action vide letter no. 698/IF/Aug-07ADF/Howrah dated August 26, 2025, a copy of which is annexed as **Annexure 'A-3'**.

5. ANNEXURES

The following documents and photographs are annexed to this report for the



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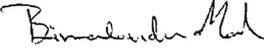
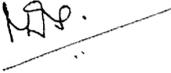
10 SEP 2025

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Tribunal's kind reference:

- **Annexure 'A-1'**: Authenticated plot information of the land in question.
- **Annexure 'A-2'**: Satellite imagery of the site taken at regular intervals since 2011.
- **Annexure 'A-3'**: Photocopy of the letter from the Assistant Director of Fisheries, Howrah, to the HMC.
- **Annexure 'A-4'**: Photographs taken during the inspection on August 25, 2025.

Submitted by:

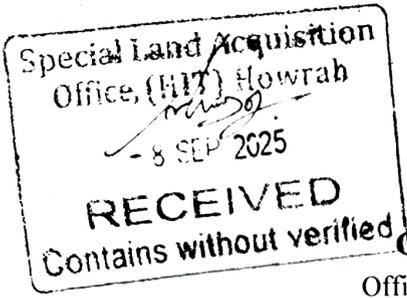
Name & Designation	Signature
<p align="center">Shri Azar Zia</p> <p>Additional District Magistrate (L & LR) & D.L. & L.R.O., Howrah</p>	
<p align="center">Smt. Bimalendu Mal</p> <p>Environmental Engineer, WBPCB, Howrah Regional Office</p>	
<p align="center">Shri Manas Das</p> <p>Secretary, Howrah Municipal Corporation</p>	

Date of Submission: 08-09-2025



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DOCKET NO. 196 /L.A.O.(HIT)
DATED 08/09/25

A-1



Government of West Bengal
Office of the Town Survey Unit, Howrah
3, Kartick Dutta Road, Howrah – 711 101



Memo No. 2109 /TSU/2025

Date : 04.09.2025

To
The Additional District Magistrate
And
District Land & Land Reforms Officer,
Howrah.

Sub.: Joint inspection report of the land at HMC holding No.-253, Sarat Chatterjee Road, Howrah.

Ref: Original application No.-91/2025/EZ before the National Green Tribunal, Eastern Zone Branch, Kolkata

Sir,

As directed, a joint inspection was conducted in presence of yourself, special LAO, Howrah, Officials of Howrah Municipal Corporation, Officials of Fisheries department and the undersigned with other officials of this office on 25/08/25.

Now, as per joint inspection report, HMC holding No.-253, Sarat Chatterjee Road, Howrah corresponds to RS plot No.- 89,90,91,92 corresponding to LR plot Nos 100,99,102,103 of mouza –Shibpu, Sheet No.- 85 respectively, the details of the plots are mentioned in the annexed joint inspection report submitted by the Revenue Inspector.

All the authenticated copies of plot information of the plots in bengali and english version and copy of joint inspection report are enclosed herewith for your kind perusal and taking necessary action.

Thanking you.

Yours faithfully,

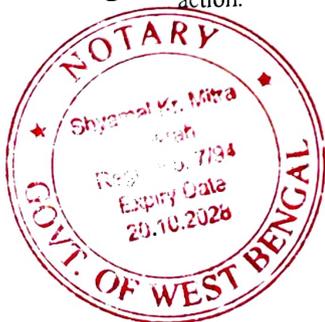
Officer-in-Charge,
Town Survey Unit, Howrah

Memo No. 2109/1 /TSU/2025

Date : 04.09.2025

Copy to:

- 1) Special Lan Acquisition Officer, Howrah (H.I.T) for his kind information and taking necessary action.



10 SEP 2025

Yours faithfully,

Officer-in-Charge,
Town Survey Unit, Howrah
Office in Charge
TOWN SURVEY UNIT
3, Kartick Dutta Road
Howrah - 711 101

To
The Officer In-Charge
Office of the Officer In-Charge
Town survey Unit, Howrah
3, Kartick Dutta Road, Howrah-711101

Sub: Report Regarding Joint Inspection near Holding No. 253, Sarat Chatterjee Road, Howrah (Old H.M.C Holding No. 325, Circular Road, Howrah), P.S- Chatterjechat regarding Complaint/Application of Sibanth Chakraborty related to filling of Water Body, vide Original Application No.91/2025/EZ before the National Green Tribunal, Eastern Zone Branch, Kolkata

Respected Sir,

A Joint-inspection regarding the matter mentioned in the above subject has been conducted on 25.08.2025 at around 12:30P.M. During Joint-Inspection (i)A.D.M & D.L & L.R.O, Howrah sir and Officials of Office of the A.D.M & D.L & L.R.O, Howrah (ii) Special L.A.O, Howrah and Officials of Office of the Special L.A.O, Howrah and (iii) O.C, T.S.U, Howrah and Officials of Office of the O.C, T.S.U, Howrah (iv) Officials of H.M.C and (v) Officials of Fisheries Department, Govt. of W.B have been present there. During Joint- Inspection some Local People have also been present there.

As per the above mentioned **Original Application No.91/2025/EZ of Sibanth Chakraborty**, the applicant mentioned in the above mentioned Application/Complaint the R.S Plot No.89, 90 and 118 and L.R Plot No. 85,100, 143, all Plots are of Shbibpur Sheet No. 85 but it has been observed as per the available copy of R.S Mouza Map of Shibpur Sheet No.85 and available copy of Part of H.M.C Sheet No.103 and it has been also known from the verbal declaration of the present local people that (i) Area of R.S Plot No.118 (Corresponding L.R Plot No. 128) (ii) Area of L.R Plot No.85 (Corresponding R.S Plot No. 77/360) (iii) Area of L.R Plot No.143 (Corresponding R.S Plot No.132) (all plots are of Mouza Shibpur Sheet No.85) are not corresponding to the above mentioned H.M.C Old Mother Holding No. 325, Circular Road, Howrah.

It has been known from the verbal declarations of the present Officials of H.M.C and verbal declarations of local people during joint-Inspection that Present H.M.C Holding No. of H.M.C Old Mother Holding No. 325, Circular Road, Howrah are 253. and 253 (Part), Sarat Chatterjee Road, Howrah.

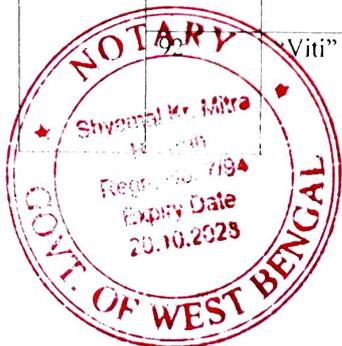
During said Joint-Inspection available Copy of Part of H.M.C Sheet No.103 and available copy of R.S Mouza Map of Shibpur Sheet No.85 have been compared and it has been observed as per roughly eye estimation basis that the area of H.M.C Old Mother Holding No. 325, Circular Road, Howrah which is marked in the available Copy of Part of H.M.C Sheet No.103 is corresponding to the area of R.S Plot No.s 89, 90, 91, 92 of Shibpur Sheet No.85.

As per the available records of R.S & L.R K.B & Computerized L.R, Record-Status of the said plots are given below:

Mouza and Sheet No.	R.S Plot No.	Recorded Classification as per R.S Record	Recorded in R.S Khatian No.s	Corresponding L.R Plot No.	Recorded Classification as per L.R Record	Recorded in L.R Khatian No.s	Total recorded area of the Plot (In Acre)
Shibpur Sheet No.85	89	"Pukur Par"	57, 61, 351, 352, 353, 354, 355	100	"Pukur Par"	4, 20, 185, 212, 222, 235, 462, 537, 545, 614	0.0201
	90	"Pukur"	57, 61, 351, 352, 353, 354, 355	99	"Pukur"	4, 20, 185, 212, 222, 235, 462, 537, 545, 614, 830	0.2171
	91	"Bastu"	62	102	"Bastu"	166, 245, 268, 334, 341, 379, 423, 470, 474, 476, 478, 488, 524, 561, 578, 587, 596	0.0785
	92	"Viti"	57, 61, 351, 352, 353, 354, 355	103	"Viti"	4, 20, 185, 212, 222, 235, 462, 537, 545, 614, 819	0.0650

(Next portion of this report is on Page No.02/02)

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(Continuation after Page No.01/02)

During Joint-Inspection some residential buildings/ Pucca structures have been observed there and as per roughly eye estimation basis it has been observed that the said buildings/ Pucca structures are situated on the area of R.S Plot No.91 & 92 of Shibpur Sheet No.85.

During Joint-Inspection another pucca residential building/ Pucca structure has also been observed there and as per roughly eye estimation basis it has been observed that the said building/ Pucca structure is situated on some portion of R.S Plot No.90 of Sibpur Sheet No.85. It has been also observed as per roughly eye estimation basis that some portions of the R.S Plot No. 89 & 90 are situated as Common Passages situated there.

It has been also observed as per roughly eye estimation basis that the remaining maximum Portion of R.S Plot No. 90 is situated as water logged very low vacant land filled with bushes and grasses where some heap of garbage have been also observed and adjacent to the R.S Plot No. 90, the remaining maximum Portion of R.S Plot No. 89 is situated as low land filled with bushes and grasses where some heap of garbage have been also observed.

During Joint-Inspection it has been observed as per roughly eye estimation basis that the presently situated water logged Portion of land situated on portions of Present H.M.C Holding No. 253, and 253 (Part), Sarat Chatterjee Road, Howrah, (Photographs of which have been attached as "Annexure:P-4" in Page No.33, 34, 35, 36, in the said Application No.91/2025/EZ of Sibanth Chakraborty) physically matched with the said remaining portion of L.R Plot No.100 (Corresponding R.S Plot No.89) and with the said remaining portion of L.R Plot No.99 (Corresponding R.S Plot No.90) (all plots are of Mouza Shibpur Sheet No.85).

A Not to Scale Sketch map of the above mentioned area has been attached with this enquiry report as **Annexure-A**, Some photographs of the location have been attached with this enquiry report as **Annexure-B, C, D, E, F, G, H**.

This report is submitted to your end along with all the mentioned attachments for your kind information and taking necessary action. Thanking you.

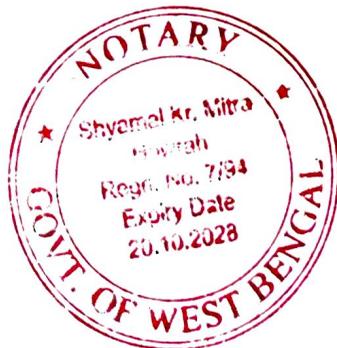
Enclosure: *Eight (08)* Sheets only.

Date: 25.08.2025

Yours faithfully

Tanoy Kumar Das 25/08/2025
Revenue Inspector

O/O Town Survey Unit, Howrah
Town Survey Unit, Howrah



(Page No.02/02)

10 SEP 2025

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

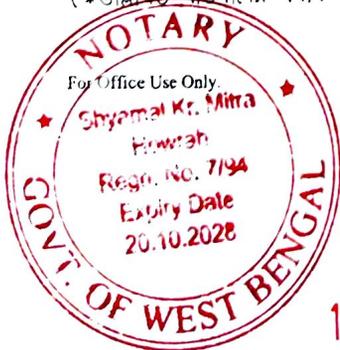
-দাগের তথ্য-



জেলা- হাওড়া	ব্লক- হাওড়া টাউন সার্ভে	[০৫১৫১৮৫]
মৌজা- শিবপুর শীট - ৪৫	জে.এল.নং- ১	খানা- শিবপুর
দাগ নং- ৯৯	শ্রেণী- পুকুর	জমির পরিমাণ(এ)- ০.২১৭১
সাবেক দাগ নং- ৯০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৪	পুকুর/পুকুর	০.০৩১৩	০.০০৬৮	অজিত কুমার মুখোপাধ্যায় পিতা-তারক সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	
২০	পুকুর/পুকুর	০.০৩১৩	০.০০৬৮	অবনী কুমার মুখোপাধ্যায় পিতা-তারক সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	
১৮৫	পুকুর/পুকুর	০.১২৫০	০.০২৭১	তারক মুখোপাধ্যায় পিতা-কৈলাস চন্দ্র সাং-সাং- আন্দুল (পূর্বপাড়া) রোড , আন্দুল	
২১২	পুকুর/পুকুর	০.০৩১২	০.০০৬৮	দুলাল কুমার মুখোপাধ্যায় পিতা-তারক কুমার সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	
২২২	পুকুর/পুকুর	০.০৬২৫	০.০১৩৬	দ্বিপকচরন চট্টোপাধ্যায় পিতা-জিবনকৃষ্ণ সাং-৩১৫ , সার্কুলার রোড শিবপুর	
২৩৫	পুকুর/পুকুর	০.০৬২৫	০.০১৩৬	নবিন্দ্র চট্টোপাধ্যায় পিতা-প্রসন্ন সাং-৩১৫ , সার্কুলার রোড শিবপুর	
৪৬২	পুকুর/পুকুর	০.০৩১২	০.০০৬৮	রাধারানী দেবী মুখোপাধ্যায় স্বামী-তারক সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	

(* উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)



10 SEP 2025

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০৪/০৯/২০২৫ ০৭:১৮ PM

Authenticated

10/09/25

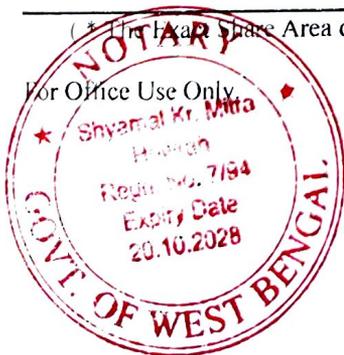
DICT. S. U. Howrah

Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah Block- Howrah Town Survey [0515185]
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. - 99 Classification - Pukur Area of Land (Acre)- 0.2171
Sabek Plot No. - 90

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
4	Pukur	0.0313	0.0068	Ajit Kumar Mukhapadhyay S/O- Tarak Address- Andul (Purbapara) P.O- Andul	
20	Pukur	0.0313	0.0068	Abani Kumar Mukhapadhyay S/O- Tarak Sanag- Andul (Purbapara) P.O- Andul	
185	Pukur	0.1250	0.0271	Tarak Mukhapadhyay S/O- Kailash Chandra Address- Andul (Purbapara) Road P.O- Andul	
212	Pukur	0.0312	0.0068	Dulal Kumar Mukhapadhyay S/O- Tarak Kumar Address- Andul (Purbapara) P.O- Andul	
222	Pukur	0.0625	0.0136	Dipakcharan Chattapadhyay S/O- Jibankrishna Address- 315, Circular Road, Shibpur	
235	Pukur	0.0625	0.0136	Nabindra Chattapadhyay S/O- Prasanna Address- 315, Circular Road, Sibpur	
462	Pukur	0.0312	0.0068	Radharani Debi Mukhapadhyay W/O- Tarak Address- Andul (Purbapara) P.O- Andul	

(* The Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)



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সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-

[০৫১৫১৮৫]

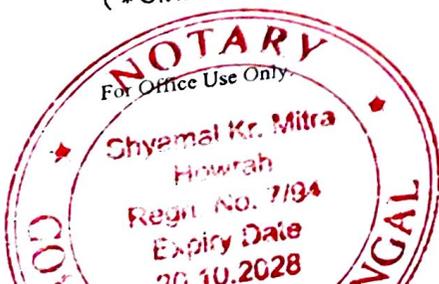
জেলা- হাওড়া ব্লক- হাওড়া টাউন সার্ভে খানা- শিবপুর
মৌজা- শিবপুর শীট - ৪৫ জে.এল.নং- ১ জমির পরিমাণ(এ)- ০.২১৭১
দাগ নং- ৯৯ শ্রেণী- পুকুর
সাবেক দাগ নং- ৯০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৫৩৭	পুকুর/পুকুর	০.০৬২৫	০.০১৩৬	সত্যব্রত চট্টোপাধ্যায় পিতা-কমলকৃষ্ণ সাং-৩১৫, সার্কুলার রোড শিবপুর	
৫৪৫	পুকুর/পুকুর	০.১৬৬৭	০.০৩৬২	সন্তোষ কুমার চট্টোপাধ্যায় পিতা-সতিশ চন্দর সাং-৩১৪ নং সার্কুলার রোড	
৬১৪	পুকুর/পুকুর	০.০৬২৫	০.০১৩৬	হরিভোলা চট্টোপাধ্যায় পিতা-রজনীকান্ত সাং-৩১৫, সার্কুলার রোড শিবপুর	
৮৩০	পুকুর/পুকুর	০.৩৩৩৩	০.০৭২৪	গননায়ক প্রোজেক্টস প্রাইভেট লিমিটেড পিতা-ডাইরেক্টর পঙ্কজ কুমার সিং সাং-৫ নিত্যধন মুখার্জী রোড শিবপুর হাওড়া	
			১.০০০০	০.২১৭৩	

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

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Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah Block- Howrah Town Survey [0515185]
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. - 99 Classification - Pukur Area of Land (Acre)- 0.2171
Sabek Plot No. - 90

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
537	Pukur	0.0625	0.0136	Satyabrata Chattapadhyay S/O- Kamalkrishna Address- 315, Circular Road, Shibpur	
545	Pukur	0.1667	0.0362	Santosh Kumar Chattapadhyay S/O- Satish Chandra Address- 318, Circular Road,	
614	Pukur	0.0625	0.0136	Haribhola Chattapadhyay S/O- Rajanikanta Address- 315, Circular Road, Sibpur	
830	Pukur	0.3333	0.0724	Gananayak Projects Private Limited S/O- Director Pankaj Kumar Singh Address - 5, Nityadhan Mukherjee Road, Shibpur, Howrah	
		1.0000	0.2173		

(* The Total Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)



Page 2 of 2

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পশ্চিমবঙ্গ সরকার - 15
 সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
 -দাগের তথ্য-



জেলা- হাওড়া ব্লক- হাওড়া টাউন সার্ভে [০৫১৫১৮৫]
 মৌজা- শিবপুর শীট - 85 জে.এল.নং- ১ খানা- শিবপুর
 দাগ নং- ১০০ শ্রেণী- পুকুর পাড় জমির পরিমাণ(এ)- ০.০২০১
 মাবেক দাগ নং- ৮৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৪	পুকুর পাড়	০.০৩১৩	০.০০০৬	অজিত কুমার মুখোপাধ্যায় পিতা-তারক সাং-সাং- আব্দুল (পূর্বপাড়া) পো: আব্দুল	
২০	পুকুর পাড়	০.০৩১৩	০.০০০৬	অবনী কুমার মুখোপাধ্যায় পিতা-তারক সাং-সাং- আব্দুল (পূর্বপাড়া) পো: আব্দুল	
১৮৫	পুকুর পাড়	০.১২৫০	০.০০২৫	তারক মুখোপাধ্যায় পিতা-কৈলাস চন্দ্র সাং-সাং- আব্দুল (পূর্বপাড়া) রোড , আব্দুল	
২১২	পুকুর পাড়	০.০৩১২	০.০০০৬	দুলাল কুমার মুখোপাধ্যায় পিতা-তারক কুমার সাং-সাং- আব্দুল (পূর্বপাড়া) পো: আব্দুল	
২২২	পুকুর পাড়	০.০৬২৫	০.০০১৩	দ্বিপকচরন চট্টোপাধ্যায় পিতা-জিবনকৃষ্ণ সাং-৩১৫ , মার্কুলার রোড শিবপুর	
২৩৫	পুকুর পাড়	০.০৬২৫	০.০০১৩	নবিন্দ্র চট্টোপাধ্যায় পিতা-প্রসন্ন সাং-৩১৫ , মার্কুলার রোড শিবপুর	
৪৬২	পুকুর পাড়	০.০৩১২	০.০০০৬	রাধারানী দেবী মুখোপাধ্যায় স্বামী-তারক সাং-সাং- আব্দুল (পূর্বপাড়া) পো: আব্দুল	

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

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Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah Block- Howrah Town Survey [0515185]
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. - 100 Classification - Pukur Par Area of Land (Acre)- 0.0201
Sabek Plot No. - 89

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
4	Pukur Par	0.0313	0.0006	Ajit Kumar Mukhapadhyay S/O- Tarak Address- Andul (Purbapara) P.O- Andul	
20	Pukur Par	0.0313	0.0006	Abani Kumar Mukhapadhyay S/O- Tarak Address- Andul (Purbapara) P.O- Andul	
185	Pukur Par	0.1250	0.0025	Tarak Mukhapadhyay S/O- Kailash Chandra Address- Andul (Purbapara) Road P.O- Andul	
212	Pukur Par	0.0312	0.0006	Dulal Kumar Mukhapadhyay S/O- Tarak Kumar Address- Andul (Purbapara) P.O- Andul	
222	Pukur Par	0.0625	0.0013	Dipakcharan Chattapadhyay S/O- Jibankrishna Address- 315, Circular Road, Shibpur	
235	Pukur Par	0.0625	0.0013	Nabindra Chattapadhyay S/O- Prasanna Address- 315, Circular Road, Sibpur	
462	Pukur Par	0.0312	0.0006	Radharani Debi Mukhapadhyay W/O- Tarak Address- Andul (Purbapara) P.O- Andul	

(* The Exact Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)

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S/O T.S.U., Howrah

পশ্চিমবঙ্গ সরকার -X- -26-25-
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[০৫১৫১৮৫]

জেলা- হাওড়া

মৌজা- শিবপুর শীট - ৪৫

দাগ নং- ১০০

সাবেক দাগ নং- ৮৯

ব্লক- হাওড়া টাউন সার্ভে

জে.এল.নং- ১

শ্রেণী- পুকুর পাড়

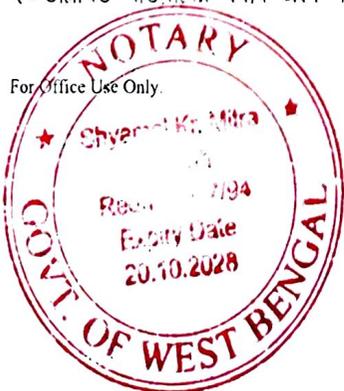
থানা- শিবপুর

জমির পরিমাণ(এ)- ০.০২০১

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৫৩৭	পুকুর পাড়	০.০৬২৫	০.০০১৩	সত্যব্রত চট্টোপাধ্যায় পিতা-কমলকৃষ্ণ সাং-৩১৫, সার্কুলার রোড শিবপুর	
৫৪৫	পুকুর পাড়	০.৫০০০	০.০১০১	সন্তোষ কুমার চট্টোপাধ্যায় পিতা-সতিশ চন্দর সাং-৩১৪ নং সার্কুলার রোড	
৬১৪	পুকুর পাড়	০.০৬২৫	০.০০১৩	হরিভোলা চট্টোপাধ্যায় পিতা-রজনীকান্ত সাং-৩১৫, সার্কুলার রোড শিবপুর	
		১.০০০০	০.০২০২		

(* উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

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Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah Block- Howrah Town Survey [0515185]
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. -100 Classification - Pukur Par Area of Land (Acre)- 0.0201
Sabek Plot No. -89

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
537	Pukur Par	0.0625	0.0013	Satyabrata Chattapadhyay S/O- Kamalkrishna Address- 315, Circular Road, Shibpur	
545	Pukur Par	0.5000	0.0101	Santosh Kumar Chattapadhyay S/O- Satish Chandra Address- 318, Circular Road,	
614	Pukur Par	0.0625	0.0013	Haribhola Chattapadhyay S/O- Rajanikanta Address- 315, Circular Road. Sibpur	
		1.0000	0.0202		

(* The Exact Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)

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DICT. S. U. Howrah

পশ্চিমবঙ্গ সরকার - ১৪ - ১২৬ -
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- হাওড়া
মোজা- শিবপুর শীট - 85
দাগ নং- ১০২
সাবেক দাগ নং- ৯১

ব্লক- হাওড়া টাউন সার্ভে
জে.এল.নং- ১
শ্রেণী- বাস্তু

থানা- শিবপুর
জমির পরিমাণ(এ)- ০.০৭৮৫

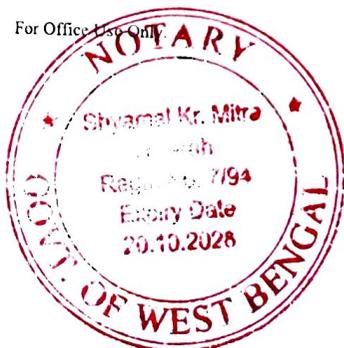
[০৫১৫১৮৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১৬৬	বাস্তু	০.০২২৬	০.০০১৮	ঝুম্পা হাজরা পিতা-সুনীল সাং-254 , শরত্ চ্যাটার্জী রোড	
২৪৫	বাস্তু	০.১৭৬৩	০.০১৩৮	নিমাই চন্দ্র হাজরা পিতা-সাধন চন্দ্র সাং-254 , শরত্ চ্যাটার্জী রোড	টীন - 1
২৬৮	বাস্তু	০.৩৮৮৫	০.০৩০৫	পশুপতি নন্দী পিতা-গৌরমোহন সাং-253/1 , শরত্ চ্যাটার্জী রোড	টীন - 1
৩৩৪	বাস্তু	০.০২২৬	০.০০১৮	ফাল্গুনী হাজরা (দাস) পিতা-কৃষ্ণধন সাং-254 , শরত্ চ্যাটার্জী রোড	টীন - 1
৩৪১	বাস্তু	০.০২২৬	০.০০১৮	বন্দনা হাজরা (দাস) পিতা-কৃষ্ণধন সাং-254 , শরত্ চ্যাটার্জী রোড	টীন - 1
৩৭৯	বাস্তু	০.০৩৮৬	০.০০৩০	বেলা হাজরা (সর্দার) পিতা-কানাইলাল সাং-244 , শরত্ চ্যাটার্জী রোড	টীন - 1

টীন - 1

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

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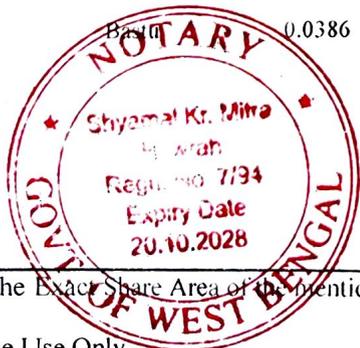
04/09/25

O/C T.S.U. Howrah

Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah Block- Howrah Town Survey [0515185]
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. - 102 Classification - Bastu Area of Land (Acre)- 0.0785
Sabek Plot No. - 91

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
166	Bastu	0.0226	0.0018	Jhumpa Hazra S/O- Sushil Address- 254, Sarat Chatterje Road	Tin-1
245	Bastu	0.1763	0.0138	Nimai Chandra Hazra S/O- Sadhan Chandra Address- 254, Sarat Chatterje Road	Tin-1
268	Bastu	0.3885	0.0305	Pashupati Nandi S/O- Gourmohan Address- 253/1, Sarat Chatterje Road	Tin-1
334	Bastu	0.0226	0.0018	Falguni Hazra (Das) D/O- Krishnadhan Address- 254, Sarat Chatterje Road	Tin-1
341	Bastu	0.0226	0.0018	Bandana Hazra (Das) D/O- Krishnadhan Address- 254, Sarat Chatterje Road	Tin-1
379	Bastu	0.0386	0.0030	Bela Hazra (Sardar) D/O- Kanailal Address- 244, Sarat Chatterje Road	Tin-1



(* The Exact Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)

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জেলা- হাওড়া
 মৌজা- শিবপুর শীট - 85
 দাগ নং- ১০২
 মাবেক দাগ নং- ৯১

ব্লক- হাওড়া টাউন মার্ভে
 জে.এল.নং- ১
 শ্রেণী- বাস্তু

থানা- শিবপুর
 জমির পরিমাণ(এ)- ০.০৭৮৫

[০৫১৫১৮৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৪২৩	বাস্তু	০.০২২৬	০.০০১৮	মানু হাজরা (দাস) পিতা-কৃষ্ণধন সাং-254 , শরত্ চ্যাটার্জী রোড	
৪৭০	বাস্তু	০.০২২৬	০.০০১৮	রিম্পা হাজরা পিতা-সুশীল সাং-254 , শরত্ চ্যাটার্জী রোড	টীন - 1
৪৭৪	বাস্তু	০.০৩৮৬	০.০০৩০	রুনা হাজরা (ঘোষ) পিতা-কানাইলাল সাং-244 , শরত্ চ্যাটার্জী রোড	টীন - 1
৪৭৬	বাস্তু	০.০২২৬	০.০০১৮	রুপা হাজরা পিতা-কৃষ্ণধন সাং-254 , শরত্ চ্যাটার্জী রোড	টীন - 1
৪৭৮	বাস্তু	০.০৩৮৬	০.০০৩০	রেখা হাজরা (দাস) পিতা-কানাইলাল সাং-244 , শরত্ চ্যাটার্জী রোড	টীন - 1
৪৮৮	বাস্তু	০.০২২৬	০.০০১৮	শম্পা হাজরা পিতা-সুশীল সাং-254 , শরত্ চ্যাটার্জী রোড	টীন - 1
					টীন - 1

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)



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Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

[0515185]

District- Howrah

Mouza- Shibpur Sheet-85

Plot No. - 102

Sabek Plot No. - 91

Block- Howrah Town Survey

J.L. No. - 01

Classification - Bastu

P.S - Shibpur

Area of Land (Acre)- 0.0785

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
423	Bastu	0.0226	0.0018	Manu Hazra (Das) D/O- Krishnadhan Address- 254, Sarat Chatterje Road	Tin-1
470	Bastu	0.0226	0.0018	Rimpa Hazra D/O- Sushil Address- 254, Sarat Chatterje Road	Tin-1
474	Bastu	0.0386	0.0030	Runu Hazra (Ghosh) D/O- Kanailal Address- 244, Sarat Chatterje Road	Tin-1
476	Bastu	0.0226	0.0018	Rupa Hazra (Das) D/O- Krishnadhan Address- 254, Sarat Chatterje Road	Tin-1
478	Bastu	0.0386	0.0030	Rekha Hazra (Das) D/O- Kanailal Address- 244, Sarat Chatterje Road	Tin-1
488	Bastu	0.0226	0.0018	Shampa Hazra D/O- Sushil Address- 254, Sarat Chatterje Road	Tin-1

(* The Exact Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)

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10 SEP 2025

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D/O C.T.S.U. Howrah

-IX-

পশ্চিমবঙ্গ সরকার
মমতি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
-দাণের তথ্য-



জেলা- হাওড়া	ব্লক- হাওড়া টাউন দাগ	[০১২১১-১]
মৌজা- শিবপুর শীট - ৪১	জে.এল.নং- ১	খানা- শিবপুর
দাগ নং- ১০২	দেখী- বায়	ভূমির পরিমাণ(এ)- ০.০১৩৭
মাবেক দাগ নং- ১১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেণীর বিবরণ	মন্তব্য
৫২৪	বাস্ত	০.০২২৩	০.০০১৮	শ্যামল কুমার হাজরা পিতা-কৃষ্ণধন মাং-২১৫ , শরত চ্যাটার্জী রোড	টান - ১
৫২১	বাস্ত	০.০০৮৭	০.০০৩০	সমীর হাজরা পিতা-কানাইলাল মাং-২৪৪ , শরত চ্যাটার্জী রোড	টান - ১
৫২৮	বাস্ত	০.০৩৮৭	০.০০৩০	সুধা হাজরা স্বামী-কানাইলাল মাং-২৪৪ , শরত চ্যাটার্জী রোড	টান - ১
৫২৭	বাস্ত	০.০৩৮৬	০.০০৩০	সুনীতা হাজরা পিতা-কানাইলাল মাং-২৪৪ , শরত চ্যাটার্জী রোড	টান - ১
৫২৩	বাস্ত	০.০২২৩	০.০০১৮	সুশান্ত হাজরা পিতা-কৃষ্ণধন মাং-২১৫ , শরত চ্যাটার্জী রোড	টান - ১
		১.০০০০	০.০১৩৭		

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(উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুমারে নির্ধারিত হইবে।)

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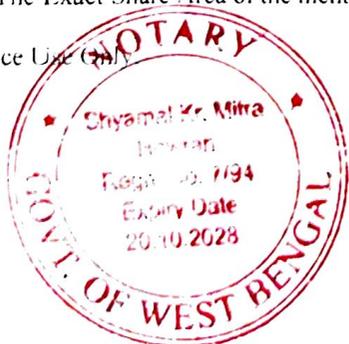
Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah Block- Howrah Town Survey [0515185]
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. - 102 Classification - Bastu Area of Land (Acre)- 0.0785
Sabek Plot No. - 91

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
524	Bastu	0.0226	0.0018	Shyamal Kumar Hazra S/O- Krishnadhan Address- 254, Sarat Chatterje Road	Tin-1
561	Bastu	0.0387	0.0030	Samir Hazra S/O- Kanailal Address- 244, Sarat Chatterje Road	Tin-1
578	Bastu	0.0387	0.0030	Sudha Hazra W/O- Kanailal Address- 244, Sarat Chatterje Road	Tin-1
587	Bastu	0.0386	0.0030	Sunita Hazra D/O- Kanailal Address- 244, Sarat Chatterje Road	Tin-1
596	Bastu	0.0226	0.0018	Susanta Hazra S/O- Kanailal Address- 254, Sarat Chatterje Road	Tin-1
		1.0000	0.0785		

(* The Exact Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)

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পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

~~28~~ - 28 -

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জেলা- হাওড়া
মৌজা- শিবপুর শীট - 85
দাগ নং- ১০৩
সাবেক দাগ নং- ৯২

ব্লক- হাওড়া টাউন সার্ভে
জে.এল.নং- ১
শ্রেণী- ভিটি

থানা- শিবপুর
জমির পরিমাণ(এ)- ০.০৬৫০

[০৫১৫১৮৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেদীর বিবরণ	মন্তব্য
৪	ভিটি	০.০৩৯৬	০.০০২৬	অজিত কুমার মুখোপাধ্যায় পিতা-তারক সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	
২০	ভিটি	০.০৩১৩	০.০০২০	অবনী কুমার মুখোপাধ্যায় পিতা-তারক সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	
১৮৫	ভিটি	০.১২৫০	০.০০৮১	তারক মুখোপাধ্যায় পিতা-কৈলাস চন্দ্র সাং-সাং- আন্দুল (পূর্বপাড়া) রোড , আন্দুল	
২১২	ভিটি	০.০৩১২	০.০০২০	দুলাল কুমার মুখোপাধ্যায় পিতা-তারক কুমার সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	
২২২	ভিটি	০.০৬২৫	০.০০৪১	দ্বিপকচরন চট্টোপাধ্যায় পিতা-জিবনকৃষ্ণ সাং-৩১৫ , সার্কুলার রোড শিবপুর	
২৩৫	ভিটি	০.০৬২৫	০.০০৪১	নবিন্দ্র চট্টোপাধ্যায় পিতা-প্রসন্ন সাং-৩১৫ , সার্কুলার রোড শিবপুর	
৪৬২	ভিটি	০.০৩১২	০.০০২০	রাধারানী দেবী মুখোপাধ্যায় স্বামী-তারক সাং-সাং- আন্দুল (পূর্বপাড়া) পো: আন্দুল	

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুমারে নির্ধারিত হইবে।)



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Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

[0515185]

District- Howrah

Block- Howrah Town Survey

Mouza- Shibpur Sheet-85

J.L. No. - 01

P.S - Shibpur

Plot No. - 103

Classification - Viti

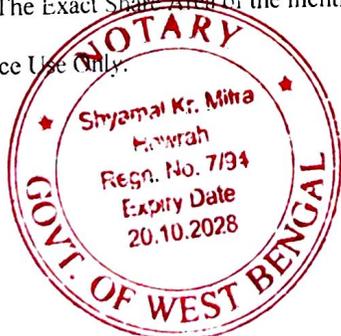
Area of Land (Acre)- 0.0650

Sabek Plot No. - 92

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
4	Viti	0.0396	0.0026	Ajit Kumar Mukhapadhyay S/O- Tarak Address- Andul (Purbapara) P.O- Andul	
20	Viti	0.0313	0.0020	Abani Kumar Mukhapadhyay S/O- Tarak Address- Andul (Purbapara) P.O- Andul	
185	Viti	0.1250	0.0081	Tarak Mukhapadhyay S/O- Kailash Chandra Address- Andul (Purbapara) Road P.O- Andul	
212	Viti	0.0312	0.0020	Dula! Kumar Mukhapadhyay S/O- Tarak Kumar Address- Andul (Purbapara) P.O- Andul	
222	Viti	0.0625	0.0041	Dipakcharan Chattapadhyay S/O- Jibankrishna Address- 315, Circular Road, Shibpur	
235	Viti	0.0625	0.0041	Nabindra Chattapadhyay S/O- Prasanna Address- 315, Circular Road. Sibpur	
462	Viti	0.0312	0.0020	Radharani Debi Mukhapadhyay W/O- Tarak Address- Andul (Purbapara) P.O- Andul	

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S/O. T. S. U. Howrah

কমিউনিকেশন কর্তৃক

সম্মতি কৃতি ও কৃতি অংশের আধিকারিকের দ্বারা

স্বাক্ষর করণ

[০৪/০৯/২৫]



ক্রম	স্বাক্ষরকারীর নাম	পিতার নাম	কৃতি অংশের পরিমাণ (%)	ব্যাখ্যার লেখকের বিবরণ	মন্তব্য
০১০	কিষ্কি	০.০৬২৫	০.০০৪১	স্বাক্ষরকারী চট্টোপাধ্যায় পিতা-কমলকৃষ্ণ মাং-৩১৫, মার্কুলার রোড শিবপুর	
০১৫	কিষ্কি	০.০২৩১	০.০০৪৮	স্বাক্ষরকারী কুমার চট্টোপাধ্যায় পিতা-মতিশ চন্দর মাং-৩১৪ নং মার্কুলার রোড	
০১৫	কিষ্কি	০.০২২৫	০.০০৪১	স্বাক্ষরকারী হরিতোলা চট্টোপাধ্যায় পিতা-রজনীকান্ত মাং-৩১৫, মার্কুলার রোড শিবপুর	
০১৯	কিষ্কি	০.৪১৮৬	০.০২৭২	স্বাক্ষরকারী সৌম্যদেব শেঠ পিতা-মদন মোহন শেঠ মাং-১৫৯/১ শরত চ্যাটার্জী রোড শিবপুর, হাওড়া	
		১.০০০০	০.০৬৫১		

(* উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাপ, , ২ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

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Government of West of West Bengal
Office of the Block Land and Land Reforms Officer
-Plot Information-

District- Howrah [0515185]
Block- Howrah Town Survey
Mouza- Shibpur Sheet-85 J.L. No. - 01 P.S - Shibpur
Plot No. - 103 Classification - Viti Area of Land (Acre)- 0.0650
Sabek Plot No. - 92

Khatian No	Classification	Share	Share Area (Acre)	Details of Raiyat/ Lessee	Remarks
537	Viti	0.0625	0.0041	Satyabrata Chattapadhyay S/O- Kamalkrishna Address- 315, Circular Road, Shibpur	
545	Viti	0.0731	0.0048	Santosh Kumar Chattapadhyay S/O- Satish Chandra Address- 318, Circular Road,	
614	Viti	0.0625	0.0041	Haribhola Chattapadhyay S/O- Rajanikanta Address- 315, Circular Road, Sibpur	
819	Viti	0.4186	0.0272	Soumayadeb Seth S/O- Madan Mohan Seth Address- 159/1, Sarat Chatterjee Road, Shibpur, Howrah.	
		1.0000	0.0651		

(* The Exact Share Area of the mention Khatian, shall be determined according to Share of Plot in that Khatian.)



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S/O S. U. Howrah



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StarGalery

Kashibhat Bandyopadhyay

Kishoribhat apartment

Image © 2025 Maxar Technologies

Planet Photos, Photograph

Imagery Date: 3/1/2011 2:03:47 AM N 88°18'34.92"E elev 26m eye alt 222

Google Earth

NOTARY
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10 SEP 2025

22-22-22

A-21

4/2013

88

Star Caterer

Rastibehari Banerjeecharyay

Krishna apartment

Image © 2023 Maxar Technologies

☎ 569147, 88.310317

Aerial Photos Photography

Imagery Date: 4/30/2013

22°34'09.33" N 88°18'31.37" E elev 27 m eye alt 222 m

Google Earth



10 SEP 2025

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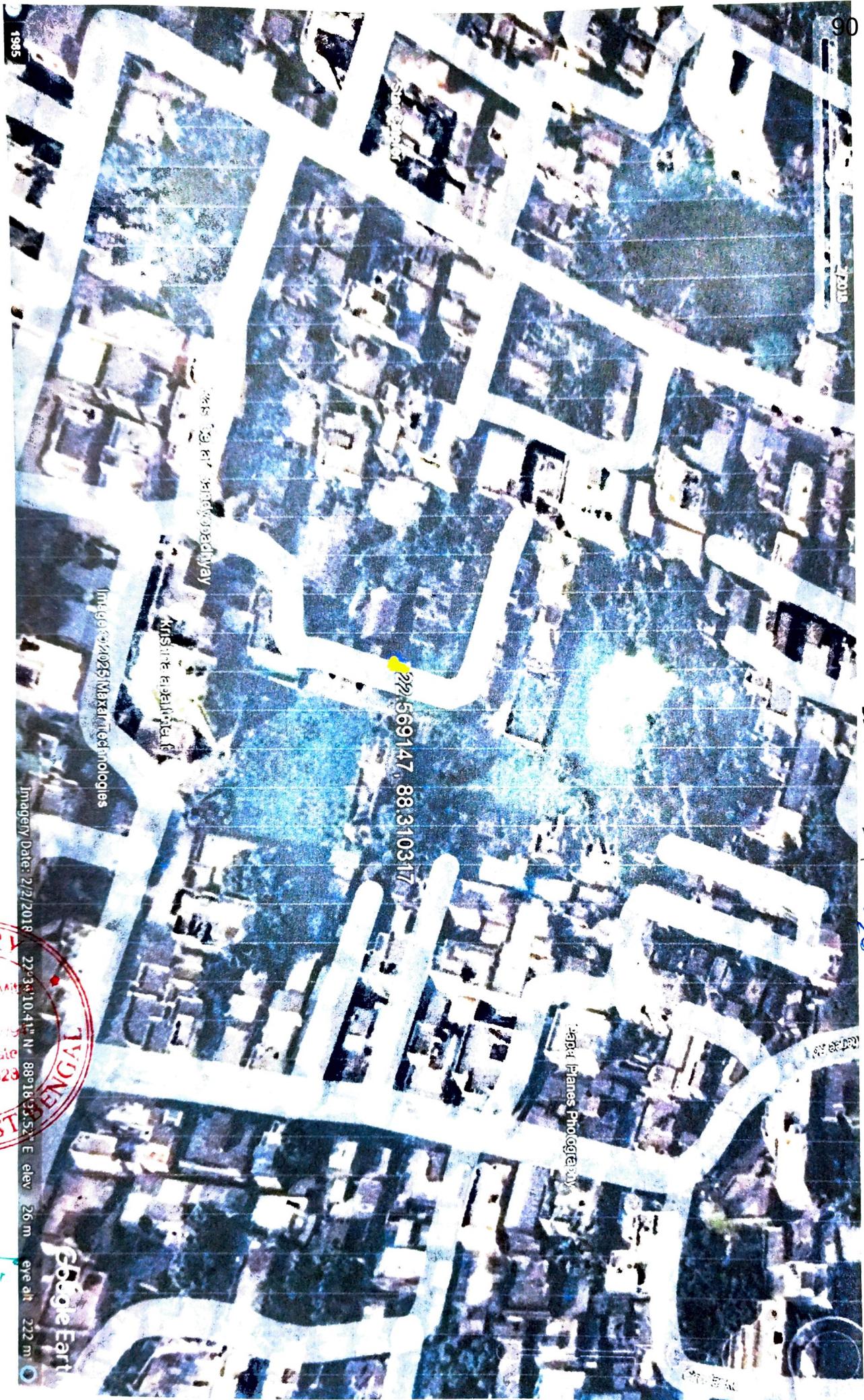
22-569147, 88-310317

94-33-25

NOTARY
Shyamal Kumar Mitra
Karan
Registration No. 79
Expiry Date
20.10.2028
GOVT. OF WEST BENGAL

Imagery Date: 4/20/2016
22°56'10.14" N 88°16'31.19" E elev: 25m eye alt: 222 m

10 SEP 2025



www.3g.kit.in

Kristiite kirjallisuus

Imaging (2025) Maxell Technologies

922 569147, 88 310317

Japan Planes Photography

Imagery Date: 2/2/2018

27°34'10.41" N 88°18'53.52" E elev 26 m eye alt 222 m

Google Earth

NOTARY
* Shyamal K. Mahapatra
Notary Public
Encl. Date
20.10.2023
GOVT. OF WEST BENGAL

10 SEP 2025

-25- -34- -26-



21- 26- 35-

22.669147, 88.310317

Sri Sai Sai Sai Choudhury

Krisilina apartment

Image by Google Maps Technologies

Imagery Date: 11/1/2020 22°09'10.51" N 88°06'33.44" E elev: 26 m eye alt: 222 m

NOTAR
Shyamal Kr.
Regn. No.
Expiry Date
20.10.20
GOVT OF WEST BENGAL

10 SEP 2025

10/2022

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28-27-36-



22.569147, 88.310317

Star Calvert

Kasi Exotik Bandyopadhyay

Krishna apartment

Image © 2025, Maxar, Technologies

Laptop Places Photography

1985

Imagery Date: 10/26/2022

22°34'10.87" N 88°16'33.37" E elev: 26 m eye alt: 222 m

Google Earth

NOTAR
 Shyamal Kr. [unclear]
 Regn. No. [unclear]
 Expiry Date: 20.10.2025
GOVT. OF WEST BENGAL

10 SEP 2025



22.569147, 88.310317

San Gauri

Kashiballal Banerjee Road

Krishna apartment

Ingegn 2023 Atrous

Paper planes Paradise

Google Earth

NOTARY
 Snyamal K. M.
 Registrar
 Entry Date
 20.10.2023
 WEST BENGAL

10 SEP 2025

A-3



GOVERNMENT OF WEST BENGAL
 Office of the Assistant Director of Fisheries, Howrah
 Raghav Plaza, 3rd Floor, 62/2 Rose Marry Lane, Howrah-711101.
 Email: adfhowrah62@gmail.com

Memo No:698/IF/Aug-07ADF/Howrah

Dated: 26-08-2025

To
 The Commissioner
 Howrah Municipal Corporation
 &
 The Competent Authority
 Under WBIF Act

of c Eow
A.

Sub: Complaint regarding illegal filling of water body- regarding.
Ref: Case No OA 91/2025/EZ; Sibnath Chakraborty -vs- State of WB filed at the National Green Tribunal

Sir,

Enclosed please find herewith the Enquiry Report of the District Fishery Officer (Normal) and Assistant Fishery Officer, Howrah regarding a complaint of illegal filling of waterbody in connection with Case No OA 91/2025/EZ; Sibnath Chakraborty -vs- State of WB filed at the National Green Tribunal. The enquiry has been made in presence of representative of land department and your good office.

The enquiry found that there is a severe violation of the Inland Fisheries Act, 1984 (amnd. uptodate) u/s 17A as prima facie, it has been found that the water body in question is being filled up.

Hence, you, being the Competent Authority vide notification no. 1748- Fish/C-I/9R-03/2017 dated, Kolkata, the 20th July, 2017 is requested to look into the matter and take necessary action as per West Bengal Inland Fisheries Act, 1984. This is for your kind perusal.

Encl : As stated

D. L. & L. R. O.
 HOWRAH
RECEIVED
 26 AUG 2025
 contents not verified

Yours sincerely,

9268

Sd/-

Assistant Director of Fisheries
 Howrah
 Dated: 26-08-2025

Memo No:698/1(4)/IF/Aug-07ADF/Howrah
 Copy forwarded for information to:

1. The District Magistrate, Howrah
2. The ADM & DL&LRO, Howrah
3. The ADM (P), Howrah
4. The Deputy Director of Fisheries, Kolkata Zone.

26/08/25

NOTARY
 Shyamal Kr. Mitra
 Howrah
 Reg. No. 7/94
 Expiry Date
 20.10.2026
 GOVERNMENT OF WEST BENGAL

Special Land Acquisition
 Office, (HIT) Howrah
 29 AUG 2025
RECEIVED
 Contains without verified

DOCKET NO. 174
 DATED 29/08/25

Assistant Director of Fisheries
 Howrah

SPL. L. A. O. (HIT)
 HOWRAH

10 SEP 2025

-31-
ENQUIRY REPORT

On the basis of case vide OA 91/2025/EZ; Sibnath Chakraborty -vs- State of WB filed at the National Green Tribunal, the plot in question was visited on 25.08.2025 at around 11.30 A.M. by Chamak Majumder, DFO (N) and Mousumi Ghosh, AFO in presence of the ADM & DL&LRO, Howrah; the Secretary, HMC; the Special LAO, HIT; the representative of Town Survey, Howrah.

Location of the Spot: 253, Sarat Chatterjee Road, PS: Chatterjeehat under Howrah Municipal Corporation. The spot is beside the house of Ram Sundar Banerjee.

Schedule of the Plot:

Mouza	JL No	Plot No	Recorded Classification	Recorded Area
Shibpur (Sheet: 85)	1	85	Pukur	0.0065 Acre
		100	Pukur Par	0.0201 Acre
		143	Pukur	0.2555 Acre

The observation follows:

1. Land schedule as identified by personnel from DL & LRO.
2. The Waterbody has been divided into two parts by a narrow road leading to the house 253/2, Sarat Chatterjee Road.
3. Existence of water found. Marshy bush in the waterbody proves the retention of water throughout the year.
4. A part of the water body appears to be filled up by garbage and domestic waste and is lying in an infested condition at present.
5. Another part of the plot in question is heavily infested with aquatic weeds, water has turned dark and turbid.
6. The Rayats of that plots have neither maintained the waterbody properly nor used it for pisciculture; which led to filling of that waterbody.



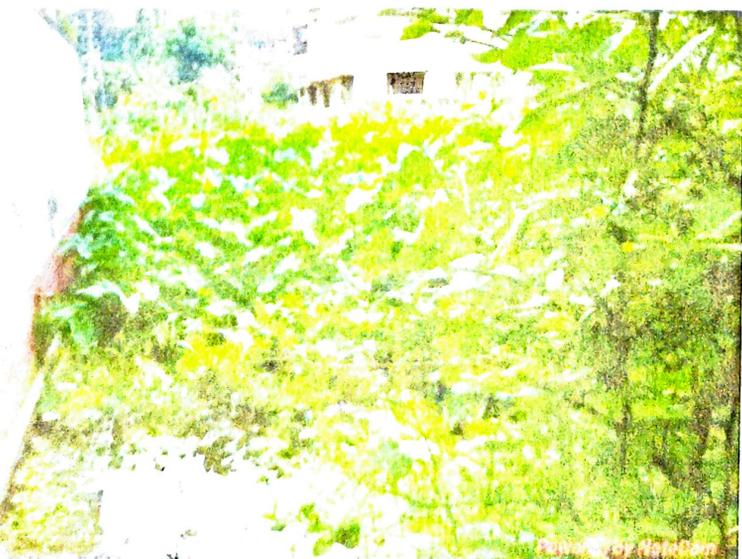
10 SEP 2025



The Southern part of the said waterbody infested with marshy bush and aquatic weeds.



The northern part of the said waterbody filled up by garbage.



Presence of Water



1 0 SEP 2025

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Conclusion: The Inland Fisheries Act, 1984 u/s 17A & The Inland Fisheries Rule, 1985 u/s 3(a) & 3(b) have been violated clearly in this case. Hence, as per the amendment made in clause(ii) of section 2 of the West Bengal Inland Fisheries Act, 1984 vide notification no. 1748- Fish/C-I/9R-03/2017 dated, Kolkata, the 20th July, 2017 and amended from time to time the competent authority under the said act is as follows-

- (i) Municipal Commissioner/Commissioner/Executive Officer of Municipal Corporation/ Municipalities/ Notified area authority within their respective jurisdiction.

Submitted to the Assistant Director of Fisheries, Howrah for his kind perusal.

[Handwritten Signature]
26/08/25.

(Chamak Mazumder)
District Fishery Officer, Normal
Howrah

[Handwritten Signature]
26.8.25

(Mousumi Ghosh)
Assistant Fishery Officer,
Howrah

District Fishery Officer (Normal)
Howrah

Assistant Fishery Officer
Howrah



[Handwritten Signature]
10 SEP 2025

~~43~~ - 42

Glimpses of the Inspection held on 25-08-2025 in connection with Hon'ble NGT, Eastern Zone Bench, Kolkata, OA No. 91/2025/EZ [Annexire-4]



Measurement of pond area by TSU officials in presence of Committee



Solid Wastes found dumped into the pond



10 SEP 2025

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Pond densely covered with wild vegetation and hydrophytes



Checking of records of the pond by the Committee Members



10 SEP 2025

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 91/2025/EZ

In The Matter of:

Sibnath Chakraborty

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 05, THE
DISTRICT MAGISTRATE &
COLLECTOR, HOWRAH.

Sri Rajib Ray

Advocate

For The State of West Bengal